

[Shri T. N. Singh]

tion 619A of the Companies Act, 1956; and

- (b) Review by the Government on the working of the above Company.

[Placed in Library. See No. LT-3314/64].

- (ii) Report of Shri B. Mukerji in respect of the fire in the Heavy Machine Building Plant of the Heavy Engineering Corporation Ltd. Ranchi, on the 29th January 1964. [Placed in Library. See No. LT-3315/64].

NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. E. Chavan): I beg to lay on the Table a copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

- (i) GSR 1400 dated the 22nd September 1964;
- (ii) The Andhra Pradesh Coarse Rice (Maximum Prices) Second Amendment Order, 1964, published in Notification No. GSR 1402 dated the 24th September, 1964; and
- (iii) The Andhra Pradesh Coarse Rice (Maximum Prices) Third Amendment Order, 1964, published in Notification No. GSR 1404 dated the 25th September, 1964.

[Placed in Library. See No. LT-3317/64].

ANNUAL REPORT OF REGISTRAR OF NEWSPAPERS

The Deputy Minister in the Ministry of Information and Broadcasting (Shri C. E. Pattabhi Raman): I beg to lay on the Table a copy of the Annual

Report of the Registrar of Newspapers of India, 1964 (Part II). [Placed in Library. See No. LT-3318/64].

13.15 hrs.

MINUTES OF PARLIAMENTARY COMMITTEES

COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTIONS

Shri Krishnamoorthy Rao (Shimoga): I beg to lay on the Table the Minutes of the sittings (46th to 49th) of the Committee on Private Members' Bills and Resolutions held during the current session.

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

Shri Khadilkar (Khed): I beg to lay on the Table the Minutes of the Tenth sitting of the Committee on Absence of Members from the Sittings of the House held during the current session.

FINANCIAL COMMITTEES (1963-64)—A REVIEW

Secretary: Sir, I lay on the Table a copy of "Financial Committees (1963-64)—a Review".

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 30th September,